

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 435 OF 2025**

**IN THE MATTER OF:**

**News Item titled “Ludhiana: Dairy waste destroying STPs says Seechewal” appearing in  
The Hindustan Times dated 14.08.2025**

**MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)**

**News Item titled “Ludhiana: Dairy waste destroying STPs says Seechewal” appearing in  
The Hindustan Times dated 14.08.2025**

**VERSUS**

1. Punjab Pollution Control Board,  
Through its Member Secretary,  
Head Office, Vatavaran Bhawan, Nabha Road, Patiala-147001  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com) (Respondent No.1)
2. Municipal Corporation, Ludhiana,  
Through its Commissioner,  
Zone-D, Sarabha Nagar, Ludhiana-141001  
Email: [commissionermcl@gmail.com](mailto:commissionermcl@gmail.com) (Respondent No.2)
3. Department of Water Supply & Sanitation, Punjab,  
Through its Principal Secretary,  
Pb Civil Sectt-2, Sector-9, Chandigarh-160009  
Email: [secy.wss@punjab.gov.in](mailto:secy.wss@punjab.gov.in) (Respondent No.3)
4. Central Pollution Control Board,  
Through its Member Secretary, Parivesh Bhawan,  
East Arjun Nagar, Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No.4)
5. Department of Animal Husbandry, Punjab,  
LIVESTOCK Complex, Sector 68,  
Sahibzada Ajit Singh Nagar, Mohali-160062  
Email: [dahpunjab@gmail.com](mailto:dahpunjab@gmail.com) (Respondent No.5)